

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 45
CP No. (IB)- 227/7/JPR/2019
Under Section 7 of IBC, 2016

In the matter of:

M/s A. K. Sharewala Securities Ltd.

...Financial Creditor

Versus

M/s Prayag Polytech Pvt. Ltd.

... Corporate Debtor

Due to technical glitches in conducting the video conferencing, the matter could not be taken up. Hence, adjourned to 13.05.2021.

--Sd--
Assistant Registrar

April 01, 2021
H.A